

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO.950 OF 2019 & IA NO. 951 OF 2019 IN
DFR NO. 2109 OF 2019**

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

The Nile Condominium Association

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

Waiver of court fee is kept open.

Issue notice. Dasti, in addition, is permitted.

List the matter on **31.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**